

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).25605/2009

PIYU DATTA

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

Date: 16/02/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Deba Prasad Mukherjee, Adv.

For Respondent(s)

Mr. Tara Chand Sharma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Registry to update the name of the learned counsel  
for respondent Nos.1 to 3 in the records immediately.

Respondent Nos.1 to 3 have filed counter affidavit.

Respondent Nos.4 to 6 have been served by courier but  
there is no appearance.

List before the Hon'ble Court.

(M.K. GUPTA)  
Registrar